

श्री प्रकाशवीर शास्त्री : क्या मैं जान सकता हूँ कि जो राज्य इस योजना में सम्मिलित नहीं हुए हैं, उन्हीं ने कोई वैकल्पिक सुझाव भी सरकार को दिये हैं यदि हाँ, तो उन को कहां तक व्यावहारिक माना गया है ?

डा० का० ला० श्रीमाली : भ्रमी तो मन्दिबरा हो रहा है ।

Shri P. R. Chakraverti: What are the main arguments advocated by the States which are not in favour of the proposal to have this Service?

Mr. Speaker: That has been answered.

Shri Hem Raj: May I know whether the majority of the States accept it and a few, one or two, do not accept it?

Mr. Speaker: Majority and minority can be worked out when he has given the names.

Seizure of Smuggled Watches

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- *88. {
 Shri S. M. Banerjee:
 Shri Dasaratha Deb:
 Shri A. K. Gopalan:
 Shri Mohammad Elias:
 Shri Daji:
 Shri Nambiar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that about 822 watches worth over one lakh rupees were seized by the Customs on the 15th September, 1962 at Dum Dum airport;

(b) whether one of the two persons held in this connection is an employee of an Air Company; and

(c) if so, the action taken by Government thereon?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) to (c). 822 watches were seized by the Customs authorities on the 15th September, 1962, near Dum Dum Airport. The value of the watches was Rs. 50,000 approximately. Five persons have been arrested in this connection, of whom three are loaders of Air India. The case is under investigation and necessary action under the Sea Customs Act, 1878 and the Imports and Exports (Control) Act, 1947, will be taken by the Customs authorities when the investigations are complete.

Shri S. M. Banerjee: May I know what positive steps have been taken to check this smuggling of watches and other things which is on the increase?

Shri B. R. Bhagat: All vigilance is exercised. We try to get information both inside and outside the country and wherever we can, we catch them. We are tightening all preventive measures against smuggling of watches.

Mr. Speaker: They were caught because steps were taken.

Shri Narendra Singh Mahida: May I know what percentage has been put on the sale of these watches, because I find that they have been sold at higher prices than the market prices?

Mr. Speaker: If Members are prepared to buy them, they can find out.

Shri D. C. Sharma: May I know how it is possible for a buyer to distinguish a smuggled watch from a watch that is imported in the normal way?

Mr. Speaker: The Minister cannot say that.

Shrimati Savitri Nigam: Just now the hon. Minister has replied that such a big lot of watches has been seized recently. May I know whether it has been investigated as to what was the source of getting so much foreign exchange to buy these watches?

Shri B. R. Bhagat: Investigations are going on.

Recovery of Gold from American Tourist

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 *89. { Shri Vasudevan Nair:
 Shri Dasaratha Deb:
 Shri A. K. Gopalan:
 Shri P. Kunhan:
 Shri Nambiar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Customs authorities recovered gold worth Rs. 22 lakhs from an American tourist while crossing into India from East Pakistan; and

(b) if so, what action was taken against this tourist?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) 185 kilos of gold valued approximately at Rs. 20 lakhs were recovered from a car when it was searched in the Calcutta Custom House on 11th September, 1962. The car had been brought from East Pakistan on the previous day by one Mr. Ralph Dachinger, a U.S. national.

(b) Mr. Dachinger was arrested and produced before the Chief Presidency Magistrate, Calcutta. On his failure to furnish bail, he has been sent to judicial custody. The case is under investigation.

Shri Vasudevan Nair: May I know if Government have inquired as to whether this particular person is a link in an international racket engaged in smuggling gold into India?

Shri B. R. Bhagat: The matter is under investigation and we are trying to find out about it.

Mr. Speaker: Next question, No. 91.

An Hon. Member: What about question No. 90, Sir?

Mr. Speaker: That has been put down for answer by the Minister on another day.

Oil Refinery in South

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 *91. { Shri A. K. Gopalan:
 Shri Esvara Reddy:
 Shri P. Kunhan:
 Shri Nambiar:
 Sambichibava:
 Shri Mohsin:
 Shri Bhagwat Jha Azad:
 Shri Rameshwar Tantia:
 Shri Tridib Kumar
 Chaudhuri:
 Shri S. B. Patil:
 Shri D. C. Sharma:
 Shri J. B. S. Bist:
 Shri Yallamanda Reddy:
 Shri Warrior:
 Shri Bishanchander Seth:
 Shri Koya:
 Shri Yashpal Singh:
 Shri Sham Lal Saraf:
 Shri Vasudevan Nair:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether a number of foreign oil companies have offered collaboration in setting up the Oil Refinery in South;

(b) if so, which are the firms offering collaboration and what are the terms offered by each; and

(c) whether any decision has been taken on the location of the Oil Refinery in the South?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): (a) Yes, Sir.

(b) (i) E.N.I. of Italy have offered technical and financial collaboration for a public sector project.

(ii) Phillips Petroleum Company of U.S.A. have offered to develop a project as a minority partner with Government.

(c) Not yet.

Shri A. K. Gopalan: May I know whether the second team that was proposed to be sent to the States, the Italian team, had been sent, and if so, whether they have inspected sites in the south?